

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 1918 of 2012

[Arising out of Arising out of Order-in-Appeal No. 38-45/CE/Apl/DLH-IV/2012 dated 29.03.2012 passed by the Commissioner (Appeals), Delhi-IV, Faridabad]

Skytone Electricals India Ltd
42-43, Industrial Area, NIT,
Faridabad, Haryana

.....Appellant

VERSUS

**Commissioner of Central Goods & Service
Tax, Faridabad**
New CGO Complex, N H IV,
Faridabad, Haryana

.....Respondent

APPEARANCE:

None for the Appellants

Sh. Shantanu Kumar Meena, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING: 30.05.2025
DATE OF DECISION: 30.05.2025

Appeal is allowed. For order, see order of date passed in Excise Appeal No. 907 of 2012.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**